

Central Administrative Tribunal
Jaipur Bench, JAIPUR

ORDER SHEET

ORDERS OF THE BENCH

18th March, 2010

OA. 106/2010

Present: Shri P.N.Jatti, counsel for applicant
Shri R.B. Mathru along with Sh.Amit Mathur, counsel for
Respondents

Heard counsel for both the parties, for the reasons to be dictated
separately, the OA is disposed of along with the MA.


(M.L.Chauhan)
Member (Judicial)

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